

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 21.01.2019 (MONDAY)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 521 of 2018	Pushpa Shah & Anr. Vs. IL &FS Financial Services Ltd. & Anr. With	Misha Rohtagi Mohta	Ashish Kamat
2.	Comp. App. (AT) (Ins) No. 643 of 2018	Jignesh Shah Vs. IL&FS Financial Services Ltd. & Anr.	Misha Rohtagi Mohta	Goutham Shivshankar-R2
3.	Comp. App. (AT) (Ins) No. 684 of 2018	Alloysmin Industries Vs. Raman Casting Pvt. Ltd.	Vasu Khera	

For Orders

4.	Restoration Application No 03 of 2019 in Comp. App. (AT) (Ins) No. 270 of 2018	Sugan Choudhary Vs. KhandelwalBusar Industries Pvt. Ltd. &Anr.	Amit Chadha	Rakesh Kumar Sunil Kumar-IRP
----	--	---	-------------	---------------------------------

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 60 of 2019	Narender Sharma Vs. Vistar Construction Pvt. Ltd.	Abhishek Jain	
6.	Comp. App. (AT) (Ins) No. 62 of 2019	Prasad Devangam Vs. IL & FS Engineering and Construction Co. Ltd & Anr.	Rishi Agrawala	
7.	Comp. App. (AT) (Ins) No. 63 of 2019	AP Coated Drums & Barrels Pvt. Ltd & Anr. Vs. Haresh Dharmani	Ankur S. Kulkarni	
8.	Comp. App. (AT) (Ins) No. 64 of 2019	Gautam Shaw Vs. India Bulls Housing Finance Ltd & Anr.	Nitin Sangra	
9.	Comp. App. (AT) (Ins) No. 65 of 2019	Sanjeev Azad & Anr. Vs. Punjab National Bank & Anr.	Abhishek Anand	
10.	Comp. App. (AT) No. 18 of 2019	Ganesh Jaiswal & Ors. Vs. Tourist Inn Private ltd & Ors.	Siddhesh Kotwal	
11.	Comp. App. (AT) No. 19 of 2019	Mahesh Kumar Vs. The Income Tax Officer , ward-9(1) & Ors.	Gopashree Raman	

For Admission (After Notice)

12.	Comp. App. (AT) (Ins) No. 508 of 2018	Centrum Capital Ltd Vs Orient Green Power Ltd With	Atul Sharma	Pooja Saigal
13.	Comp. App. (AT) (Ins) No. 632 of 2018	Centrum Capital Limited Vs. Shriram EPC Limited	Atul Sharma	Pooja Saigal
14.	Comp. App. (AT) (Ins) No. 630 of 2018	Vandana Industries Ltd. Vs. IL & FS Financial Services Ltd. & Anr.	Milan Singh Negi	Bishwajit Dubey (R1)
15.	Comp. App. (AT) (Ins) No. 794 of 2018 & I.A. No. 11 of 2019	Avishek Roy Share, holder of Reacon Engineers (India) Pvt. Ltd. Vs. Diamond Steel Enterprise & Anr.	Dibyadyuti Banerjee	
16.	Comp. App. (AT) (Ins) No. 519 of 2018	MSTC Ltd Vs Adhunik Metalliks Ltd & Ors	Pallavi Pratap	Roopali Singh
17.	Comp. App. (AT) (Ins) No. 532 of 2018	Manjeet Cotton Pvt. Ltd. Vs. Maruti Cotex Ltd.	Rohit Rathi	
18.	Comp. App. (AT) (Ins) No. 800 of 2018	Kumar Vihaan Vs. Overseas Packging Industries Pvt. Ltd. & Anr.	Harshit Agarwal	Mohit Choudhary
19.	Competition Appeal (AT) No. 96 of 2018	Karnataka Film Chamber at Commerce (KFCC) & Anr. Vs. Competition Commission of India & Anr.	Aakanksha Kaul	

For Hearing

20.	Comp. App. (AT) (Ins) No. 31 of 2018	Ramco Systems Ltd. Vs. Spicejet Ltd.	Raj Dev Singh Arijeet Banerjee	Abhishek Sharma, Ashly Cherian
-----	--------------------------------------	--	-----------------------------------	-----------------------------------

02:00 PM**For Hearing (Part Heard)**

21.	Comp. App (AT) No. 275 of 2017	Mcdonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors. With	Niti Dixit Rahul Dave & Amit Dhingra (A-1) Sumit Chopra, ShivamRaheja&Raun aqMathur (A-2 & 3)	TejaKaria, AishuaryVikram& Shubhaang Sinha (R-1 & 2) Pallavi Srivastava (R-7)
22.	Comp. App (AT) No. 280 of 2017	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors.	TejasKaria Manu Krishnan	Niti Dixit Sumit Chopra Pallavi Srivastava (R-8)

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order

-sd/-

Registrar